

Accounts (1984-85) of the Indian Institute of Technology, Madras and related papers

SHRIMATI KRISHNA SAHI: Sir, I also beg to lay a copy each (in English and Hindi) of the following papers:—

(i) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1984-85, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT—2875/86 for (i) and (ii)].

Report (1984-85) of the Central Research Institute for Yoga, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1984-85, together with the Audit Report on the Accounts.

(ii) Review by Government on the/working of the Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT—2787/86 for (i) to (iii)].

MESSAGE FROM LOK SABHA

The Industrial Finance Corporation (Amendment) Bill, 1986

SECRETARY-GENERAL: Sir, I have to report to the House the following

message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Industrial Finance Corporation (Amendment) Bill, 1986, as passed by Lok Sabha at its sitting held on the 22nd July, 1986." Sir, I lay the Bill on the Table.

RE. CERTAIN STATEMENTS MADE BY SOME CENTRAL MINISTERS

MR. CHAIRMAN: Mr. Upendra.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Sir, on the 19th of this month, you were kind enough to permit me to make a Special Mention about certain statements made by some Central Ministers against...

MR. CHAIRMAN: Yes, I have already fixed 4 p.m. on the 29th for it.

SHRI PARVATHANENI UPENDRA: Thank you.

MR. CHAIRMAN: Calling Attention.

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): Mr. Chairman, Sir, regarding...

MR. CHAIRMAN: You cannot raise anything now. Calling Attention.

SHRI B. SATYANARAYAN REDDY: With your permission.

MR. CHAIRMAN: No permission.

Calling Attention. Mr. Dipen Ghosh.